GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1832
ANSWERED ON:03.08.2000
ESPIONAGE BY DEFENCE PERSONNEL
A. KRISHNASWAMY;RAM JEEVAN SINGH;RAMCHANDRA PASWAN;SHRINIWAS DADASAHEB PATIL;UTTAMRAO NATHUJI DHIKALE

Will the Minister of DEFENCE be pleased to state:

- (a) whether a serving army person and a retired Naval Officer have recently been found involved in espionage case;
- (b) if so, the details thereof indicating their modus operandi and the nature of the secrets being passed on by them to the country for which they were working; and
- (c) the outcome of the inquiry conducted and the follow-up action taken thereon?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (c): A statement is enclosed.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1832 FOR 3.8.2000

A case involving a Non-Commissioned Officerof the Indian Army and a retired Petty Officerof the Indian Navy was detected in May, 2000. It has been revealed that the intelligence agency of a neighbouring country cultivated low level sources who indulged in passing military information of a general nature.

Both the personnel were arrested by the Delhi Police in May, 2000 and are currently in judicial custody. Investigation in the case has been completed after a case U/Ss 3, 9, of the Official Secrets Act, 1923 and Section 120 of the IPC was registered against the accused.

One more serving Petty Officer of the Navy whose namewas revealed by the said retired Petty officer during the investigation has been placed under close custody and the extent of his involvement in the espionage activities is under investigation by Naval authorities.